

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.2674/SO/2017

DATED:10.01.2020

NOTIFICATION NO.02/SO/2020

In pursuance of the Notification No.46/SO/2019, dt.28.12.2019, 29 applications and written proposals are received by this office for designation of Advocate as Senior Advocate as per Annexure appended.

The written suggestions/views are invited to the proposed designation of Advocates as Senior Advocates, if any, which should reach this Office **on or before 25.01.2020**. Any suggestions or views will not be considered after the due date.


REGISTRAR GENERAL

10.1.2020

ANNEXURE

Sl. No.	Name of Advocate sarvasri	Enrollment No. & dt.
1.	Unnam Muralidhar Rao	AP/2327/94, Dt.13.11.1994
2.	R. Mahadevan	AP/1631/1992, 15.12.92
3.	S.Srinivas Reddy	AP/87/1986,Dt.14.02.1986
4.	Yamarthi Chandra Sekhar	AP/580/1987,Dt.12.06.1987
5.	Vijay Kumar Heroor	AP/103/1977,Dt.7.7.1977
6.	V.Vijaya Rama Raju	AP/534/1983,Dt.19.08.1983
7.	S. Dwaraka Nath	20.12.1995
8.	Mohammed Imran Khan	Dt.15.12.1988
9.	V.R.Avula (Venkatesw arlu Avula)	Dt.17.2.1983
10.	Ambadipudi Satyanarayana	Dt.18.8.1988
11.	Pratap Narayan Sanghi	TS/1557/1987, Dt.18.12.1987
12.	Cherukuri Masthan Naidu	TS/453/1989, Dt.20.4.1989
13.	Manmohan Dundu	AP/29/1981,Dt.22.01.1981
14.	C.Appaiah Sharma	Dt.27.11.1980
15.	Vemulapati Pattabhi	AP/500/1980,Dt.20.11.1980
16.	K.V. Simhadri	TS/435/1987, Dt.5.6.1987
17.	N.Vasudeva Reddy	AP/108/1974, Dt.20.8.1974
18.	T.V. Kalyan Singh	TS/3197/1995, Dt.20.12.1995
19.	Ayyadapu Ravinder Reddy	AP/463/1987, Dt.5.6.1987
20.	V.Santhosh Kumar	AP/3866/1999//LT/1968/98, Dt.6.8.1998
21.	Resu Mahender Reddy	AP/1784/1989, Dt.21.12.1989
22.	E.Ajay Reddy	TS/807/86, Dt.25.7.1986
23.	K.V.Bhanu Prasad	Dt.27.06.1986
24.	R.N. Hemendranath Reddy	AP/1370/1992, Dt.01.10.1992
25.	Shafeeq Rehman Mahajir	AP/8/84, Dt.20.1.1984
26.	E.V.Venu Gopal	TS/1809/1992,Dt.24.12.1992
27.	D.Jaipal Reddy	AP/320/1981,Dt.13.8.1981
28.	Ashok Ram Kumar	Dt.15.12.1988
29.	Mrs. Rachna Bollu	AP/661/2005, Dt.14.07.2005